

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

O R D E R

No. 143 Dated: 09/05/2019

Ms. Zainab Naz D/O: Late Hussain R/O: Turtuk Nobra, is engaged as System Assistant in the District Court Complex, Leh on contractual basis. This engagement of her shall be on the same terms and conditions as are applicable to the existing e-Courts staff, viz:

- 1) That the engagement shall be purely contractual without any right to absorption in the High Court service;
- 2) That the engagement shall be for a period of Two years from the date of issuance of the engagement order and subject to periodical assessment of performance;
- 3) That the engaged official shall report before the Principal District & Sessions Judge, Leh within 10 days from the issuance of order of engagement and the joining date will start from the date of reporting.

By order;

(Sanjay Dhar)
Registrar General (I/C)
Dated 09/05/2019

No: 4661-82/NR

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice
2. Secretary to Hon'ble Mr. Justice _____
....for His Lordships information.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
5. Pr. District & Sessions Judge, Leh
6. Central Project Coordinator, e-Court, High Court of J&K, Srinagar for information and necessary action.
7. Incharge NIC, for uploading the same on the High Court website.
8. Ms. Zainab Naz D/O: Late Hussain R/O: Turtuk Nobra
...for information & compliance.

Registrar General (I/C)
Dated 9/5/19

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

O R D E R

No. 142 Dated : 09-05-2017

Ms. Prabjit Kour D/O: Rangil Singh R/O: H. No. 17, New Mohinder Nagar, Kanal Road, Jammu, is engaged as System Assistant in the District Court Complex, Rajouri on contractual basis. This engagement of her shall be on the same terms and conditions as are applicable to the existing e-Courts staff, viz:

- 4) That the engagement shall be purely contractual without any right to absorption in the High Court service;
- 5) That the engagement shall be for a period of two years from the date of issuance of the engagement order and subject to periodical assessment of performance;
- 6) That the engaged official shall report before the Principal District & Sessions Judge, Rajouri within 10 days from the issuance of order of engagement and the joining date will start from the date of reporting.

By order;

(Sanjay Dhar)
Registrar General (I/C)
9/5/17
Dated 09/05-2017

No: 4642-60/N-9.

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice
2. Secretary to Hon'ble Mr. Justice _____
....for His Lordships information.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
5. Pr. District & Sessions Judge, Rajouri
6. Central Project Coordinator, e-Court, High Court of J&K, Srinagar for information and necessary action.
7. Incharge NIC, for uploading the same on the High Court website.
8. Ms. Prabjit Kour D/O: Rangil Singh R/O: H. No. 17, New Mohinder Nagar, Kanal Road, Jammu
...for information & compliance.

Registrar General (I/C)
9/5/17

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

O R D E R

No. 144 Dated : 09-05-2017

Ms. Rigzin Charol D/O: Ishey Dawa R/O: Matho Leh, is engaged as System Assistant in the District Court Complex, Leh on contractual basis. This engagement of her shall be on the same terms and conditions as are applicable to the existing e-Courts staff, viz:

- 1) That the engagement shall be purely contractual without any right to absorption in the High Court service;
- 2) That the engagement shall be for a period of Two years from the date of issuance of the engagement order and subject to periodical assessment of performance;
- 3) That the engaged official shall report before the Principal District & Sessions Judge, Leh within 10 days from the issuance of order of engagement and the joining date will start from the date of reporting.

By order;

(Sanjay Kumar)
Registrar General (I/C)

Dated 09-05-2017

No: 4683-4700/N.C.

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice
2. Secretary to Hon'ble Mr. Justice _____
....for His Lordships information.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
5. Pr. District & Sessions Judge, Leh
6. Central Project Coordinator, e-Court, High Court of J&K, Srinagar for information and necessary action.
7. Incharge NIC, for uploading the same on the High Court website.
8. Ms. Rigzin Charol D/O: Ishey Dawa R/O: Matho Leh
...for information & compliance.

Registrar General (I/C)

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

ORDER

No. 141 Dated : 09-05-2017

Shri Abrar Ashraf S/O: Mohammad Ashraf Raina R/O: Arihal Pulwama, is engaged as System Assistant in the District Court Complex, Shopian on contractual basis. This engagement of his shall be on the same terms and conditions as are applicable to the existing e-Courts staff, viz:

- 1) That the engagement shall be purely contractual without any right to absorption in the High Court service;
- 2) That the engagement shall be for a period of two years from the date of issuance of the engagement order and subject to periodical assessment of performance;
- 3) That the engaged official shall report before the Principal District & Sessions Judge, Shopian within 10 days from the issuance of order of engagement and the joining date will start from the date of reporting.

By order;

(Sarjay Dhar)
Registrar General (I/C)
9/5/17

No: 4624-41/N-9

Dated 09-05-2017

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice
2. Secretary to Hon'ble Mr. Justice _____
....for His Lordships information.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
5. Pr. District & Sessions Judge, Shopian
6. Central Project Coordinator, e-Court, High Court of J&K, Srinagar for information and necessary action.
7. Incharge NIC, for uploading the same on the High Court website.
8. Shri Abrar Ashraf S/O: Mohammad Ashraf Raina R/O: Arihal Pulwama
...for information & compliance.

Registrar General (I/C)
9/5/17